

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

14.C.P. (IB)428(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **20.08.2018**

NAME OF THE PARTIES: Krystal Integrated Services Pvt. Ltd.

v/s.

Intellectual Management Consultance Pvt. Ltd.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

ORDER

None present. List this matter on 06.09.2018.

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NP/